

POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF M/S. RUTTONSHA INTERNATIONAL RECTIFIER LIMITED (RIRL)

(Registered Office 31, Greenacre, Union Park Road No.5, Khar West, Mumbai 400052)

Tel. No. 26483779 Fax No: 26497510

This Post Offer Public Announcement is being issued by Aryaman Financial Services Limited, (Manager to the Offer) on behalf of M/s. Orient Semi Conductors Private Limited. (OSCPL) and Mrs. Bhavna Mehta (Acquirers) subsequent to the completion of offer formalities, for acquiring 6,41,448 equity shares of RIRL (Target Company) representing 20.00% of the equity share capital at a price of Rs. 7.00 per share for each fully paid up Equity share.

The offer opened on 09.10.2005 and closed on 28.10.2005

The details of the offer are as under:

SR. NO	ITEM	PROPOSED IN THE OFFER DOCUMENT		ACTUALS	
1.	Offer Price: - Fully Paid Equity Shares	Rs. 7.00 per share		Rs. 7.00 per share	
2.	Partly Paid Equity Shares	N.A.		N.A.	
3.	Share holding of Acquirer (No. & %) before SPA / P.A.	4,66,338 14.54%		4,66,338 14.54%	
4.	Shares acquired by way of SPA or market purchases (No. & %)	6,38,460 19.91% of Voting Capital		6,38,460 19.91% of Voting Capital	
5.	Shares acquired in the Open Offer (No. & %) capital	6,41,448 20% of Voting Capital		1,49,300 4.65% of Voting Capital	
6.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 44.90 lacs		Rs. 10.45 lacs	
7.	Shares acquired after PA but before 7 working days prior to Closure Date, if any. (No. & %)	NIL		NIL	
8.	Post Offer Share Holding of Acquirers (No. & %) (2+3+4+6)	17,46,246 54.45% of Voting Capital		12,54,098 39.10% of Voting Capital	
8.	Pre & Post offer share holding of Public* (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		21,02,442 65.55% of Voting Capital	14,60,994 45.55% of Voting Capital	21,02,442 65.55% of Voting Capital	19,53,142 60.90% of Voting Capital

* Including shares held by the existing promoters.

Other Details:

Status of the escrow account, Whether released or not	The escrow account consisted of Rs. 11.50 lacs in cash. An amount of Rs. 10.45 Lacs was transferred from the account to the special account for the payment to be made to the shareholders, whose shares have been accepted under the offer. The balance will be refunded to the Acquirer.
Payment of interest, if any, to the shareholders along with the details thereof	Not Applicable.
Status of investor complaints received, If any	Not Applicable

 MANAGER TO THE OFFER Aryaman Financial Services Limited, 208, Maker Chamber V, Nariman Point, Mumbai-400021. Tel: (022) 22845716/22826464 Fax: 22883134 Email: afsl@vsnl.com Contact Person: Mr. Prasanna Chandwaskar	 REGISTRAR TO THE OFFER Adroit Corporate Services Pvt Ltd 19/20, Jafferbhoy Ind. Est., Makwana Road Marol Naka, Andheri (E) Mumbai-59 Tele no: (022)28594060/28596060 Fax:28503748 Email: adroits@vsnl.net Contact person: Mrs Veena Shetty
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On behalf of Acquirers:

M/s. Orient Semi Conductors Private Limited. (OSCPL) registered office at 14 Uday, J.N. Road, Mulund (West), Mumbai - 400 080

Mrs. Bhavna Mehta residing at 656, Lyndale Court, Paoli, PA -19301, USA

Place: Mumbai